

go rigorous imprisonment for 2 years on another count.

Setting up of another Nirodh Factory

27. SHRI MUHAMMAD SHERIFF :
SHRI B. NARAYANAN :

Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state :

(a) whether Government have set up or are likely to set up another Nirodh Factory in the country; and

(b) if so, the location thereof and when it is likely to start functioning ?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN RAJYA MANTRI (SHRI D. P. CHATTOPADHYAYA) :
(a) The establishment of a second unit of Hindustan Latex Limited has been accepted in principle.

(b) The second unit is proposed to be located at Trivandrum. The detailed project reports are still under preparation, and it is not possible to say when it may start functioning.

Incentive to Doctors Willing to Work in Rural Areas of Andamans

28. SHRI JAGANNATH RAO JOSHI :
Will the SWASTHYA AUR PARIVAR NIYOJAN MANTRI be pleased to state :

(a) the number of Doctors transferred from the mainland to the Andamans during the last three years;

(b) the number of Doctors who joined their posts in the Islands;

(c) the number of Doctors who did not join their posts and their transfers were cancelled;

(d) the incentives, if any, given to the Doctors by the Andamans Administration for working in the rural areas; and

(e) whether any such proposal is under consideration of the Central Government to provide incentive to Doctors willing to work in the rural areas of the Andamans ?

SWASTHYA AUR PARIVAR NIYOJAN MANTRALAYA MEN RAJYA MANTRI (SHRI D. P. CHATTOPADHYAYA) :
(a) Eight.

(b) Five.

(c) Three.

(d) and (e). The following concessions are at present admissible to the persons recruited/deputed from the mainland to serve in the Andaman & Nicobar Islands :

(i) Compensatory allowance at the rate of 7½% of basic pay subject to a maximum of Rs. 100/-per month.

(ii) Special allowance, according to the area of posting as indicated below :—

(1) For those posted in South Andaman (including Port Blair) :

25% of basic pay subject to a maximum of Rs. 250/-per month.

(2) For those posted in North/Middle Andaman :

30% of basic pay subject to a maximum Rs 300/-per month.

(3) For those posted in Nicobar Islands Little Andaman :

35% of basic pay subject to maximum of Rs. 300/-per month.

(iii) Rent free unfurnished accommodation or in lieu, House rent allowance accordance with the orders in force from time to time.

(iv) Free Sea Passage for self and family once a year while proceeding on and return leave in accordance with the orders in force from time to time.